NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No.34/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

NAME OF THE PARTIES: Ms. Kalpana Srivastava

V/s. M/s. Nirmal Transformation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. Ameya Yokhale, Advs. for R2

Aleash Menon

2. PRIYANK LADOIA Adv. for Petitioner Rightadion
Order

C.ANo. 34/59/NCLT/MB/MAH/2014

- Ld. Counsels from the sides of the Petitioner/ Applicant and Respondents are present. At the out-set it is informed that the order (Interim Order) of the CLB dated 13.04.2015 was challenged and presently listed for hearing on 22.09.2016 before the Hon'ble High Court of Bombay.
- From the records it has also transpired that the reply has also not been filed so far. Time is granted with a direction to submit on or before 16.09.2016, a copy to the other side.
- List this Company Appeal for hearing on 26.09.2016, communicated to both the sides in the Court.

sd/-

M. K. SHRAWAT Member (Judicial)

Dated: 30th August, 2016.